

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 4088 of 2019
(Suresh Kumar Sah Vs. State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

06/ 10.09.2021 As prayed by learned counsel for the petitioner, list this case before the
Regular Bench.

(Dr. S.N. Pathak, J.)

Kunal/-